



Haryana Government Gazette

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HARYANA GOVERNMENT

SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT

Notification

The 10 December, 2012

No. 887-SW(4)2012.—In partial modification of the Haryana Government Notification No. 526-SW (4)-2010, dated 23rd November, 2010, the Governor of Haryana is further pleased to constitute three members (one official member and two non-official members) Tribunal under the Chairmanship of each Sub-Divisional Magistrate and three members (one official member and two non-official members) Appellate Tribunal under the Chairmanship of each District Magistrate within their respective jurisdictions. The tenure/duties of non-official members of both the Tribunal and Appellate Tribunal will be as per conditions made in the Haryana Maintenance of Parents and Senior Citizens Rules, 2009, which are as under :—

Appellate Tribunal, Ambala

1. District Magistrate, Ambala

Chairman

Non-Official Members

2. Sh. S.K. Khanna Professor,
173, Palika Vihar, Ambala City.
3. Sh. R.D. Veddi Advocate,
490, Urban Estate, Sec-7, Ambala City.

Maintenence Tribunal, Barara.

1. Sub-Divisional Megistrate, Barara

Chairman

Non-Official Members

2. Sh. Bhim Singh Gupta, Retired Teacher, Barara.
3. Sh. Kanwar Pal Advocate, Vill. Hardi

Maintenence Tribunal, Narayangarh.

1. Sub-Divisional Megistrate, Narayangarh.

Chairman

Non-Official Members

2. Sh. Subhash Chand Garg S/o Sh Prem Chand, Member Krishan Kripa Sewa Samiti and Mandir Kali Mata Maha Sabha, Narayangarh.
3. Sh. Teg Singh Guliyani Advocate, Narayangarh

Maintenence Tribunal, Ambala,

1. Sub-Divisional Megistrate, Ambala. Chairman

Non-Official Members

2. Sh. Kamlesh Gupta Advocate S/o Sh. Balmukand, # 45-C, Gobind Nagar Market, Ambala Cantt.
3. Sh. Ramesh Chand Manchanda, Retired Sub-Divisional Engineer(HVPN), S/o Sh. Hukum Chand, # 165, Ajit Nagar, Ambala Cantt.

Appellate Tribunal, Bhiwani.

1. District Magistrate, Bhiwani. Chairman

Non-Official Members

2. Col. Bir Singh Raghav, Social Worker S/o Sh. Ram kumar Singh Raghav, # 110, M.C. Colony, Bhiwani.
3. Sh. Nirmal Parkash Advocate O/o District Attorney, Bhiwani.

Maintenence Tribunal, Bhiwani.

1. Sub-Divisional Megistrate, Bhiwani. Chairman

Non-Official Members

2. Smt. Renu Choudhary, Social Worker W/o Sh. Jagjit Singh, Akhil Bhartiya Nav Yuvak Kala Sangam, Bhiwani.
3. Sh. Satya Narayan S/o Sh. Harsavroop, Vidya Nagar, Bhiwani.

Maintenence Tribunal, Dadri.

1. Sub-Divisional Megistrate, Dadri. Chairman

Non-Official Members

2. Sh. Naresh Chander Kaushik, Social Worker S/o Sh. Jagdish Parshad, Baba Shyam Education and Social Welfare Society, Near Brahm Kumari Ashram, Ward No. 3, Charkhi Dadri.
3. Sh. Yogesh Pawar Advocate S/o Sh. Vijay Singh Pawar, Vill. Hindoi, Tehsil Charkhi Dadri. Advocate.

Maintenence Tribunal, Loharu.

1. Sub-Divisional Megistrate, Loharu. Chairman

Non-Official Members

2. Sh. Jagdish Jayalwal, Social Worker, Shahid Bhagat Singh Samaj Kalayan Samiti, Loharu.
3. Sh. Surinder Choudhary Advocate, Loharu Court, Loharu.

Maintenence Tribunal, Tosham

1. Sub-Divisional Megistrate, Tosham.

Chairman

Non-Official Members

2. Sh. Krishan Kumar, Social Worker S/o
Sh. Nand Lal Goyal, Loines Club, Tosham,
Tehsil Tosham.
3. Sh. Davinder Sharma Advocate S/o
Sh. Mange Ram, Tosham.

Maintenence Tribunal, Siwani

1. Sub-Divisional Megistrate, Siwani.

Chairman

Non-Official Members

2. Sh. Raghu Nath Singal Social Worker S/o
Sh. Chabil Dass, Maharaja Aggarsain Sewa Samiti,
Anaj Mandi, Siwani.
3. Sh. Babu Lal Jindal Social worker S/o
Sh. Megh Raj Jindal, Trusty Megh Raj Jindal Cheritable
Trust, Ward No. 2, Railway Road, Siwani.

Appellate Tribunal, Faridabad.

1. District Magistrate, Faridabad.

Chairman

Non-Official Members

2. Sh. Ajay Sharma Advocate,
624, Sec - 9, Faridabad.
3. Sh. Anish Pal, # B-511,
Nehru Ground, NIT, Faridabad.

Maintenence Tribunal, Faridabad.

1. Sub-Divisional Magistrate, Faridabad.

Chairman

Non Official Members

2. Sh. Rajesh Aria,
50, Sec-55, Faridabad.
3. Sh. Anish Pal,
B-511, Nehru Ground, NIT, Faridabad.

Maintenence Tribunal, Ballabgarh.

1. Sub-Divisional Magistrate, Ballabgarh.

Chairman

Non-Official Members

2. Sh. Vinod Mittal,
D-700, Chawla Colony, Near Gurudwara, Ballabgarh.
3. Sh. Nirmal Kulshresth,
Ward No. 1, Sihi Gate, Ballabgarh.

Appellate Tribunal, Fatehabad.

1. District Magistrate, Fatehabad.

Chairman

Non-Official Members

2. Dr. Radhe Shyam Tatiya S/o Sh. Gajanand Tatiya, President, Senior Citizen Council, Fatehabad, Tehsil Chowk, Ratia Gate, Fatehabad.
3. Sh. Puran Chand Sharma Advocate S/o Sh. Jagan Nath Sharma, Member Senior Citizen Council, Ratia Chungi Road, Near Vichar Ashram, Fatehabad.

Maintenence Tribunal, Fatehabad.

1. Sub-Divisional Magistrate, Fatehabad.

Chairman

Non-Official Members

2. Sh. Om Parkash S/o Sh. Chabilla Ram, Vill Chabla Mori.
3. Sh. Ram Murti Bagariya Advocate, Fatehabad.

Maintenence Tribunal, Tohana.

1. Sub-Divisional Magistrate, Tohana.

Chairman

Non-Official Members

2. Sh. Brij Mohan Tehri Advocate, Tohana.
3. Sh. Dalbir Singh S/o Sh. Manfool Singh Dara, Vill Pirthala, Tehsil Tohana.

Maintenence Tribunal, Ratia.

1. Sub-Divisional Magistrate, Ratia.

Chairman

Non-Official Members

2. Dr. Yash Pal Garg, M.B.B.S # 247, Model Town, Ratia.
3. Sh. Rajinder Parshad Mehra, Advocate, Civil Hospital, Ratia

Appellate Tribunal, Gurgaon.

1. District Magistrate, Gurgaon.

Chairman

Non-Official Members

2. Sh. Sultan Singh Jaimini, Advocate, # 512/3, Opposite Raj Cinema, Old Delhi Road, Gurgaon.
3. Sh. K.K Khillan, # G-67, 1st Floor, South City-II, Gurgaon.

Maintenence Tribunal, North Gurgaon

1. Sub-Divisional Magistrate, North Gurgaon.

Chairman

Non-Official Members

2. Sh. K. K. Sharma, Retd. D.R.O., Gurgaon, # 5-A, Friends Colony, Near Jharsa Bandh, Gurgaon.
3. Sh. Shiv Shankar Advocate S/o Sh. Raghuvar Dayal, # 602, Sec-4, Gurgaon.

Maintenence Tribunal, South Gurgaon

1. Sub-Divisional Magistrate, South Gurgaon.

Non-Official Members

2. Sh. Lokesh Raghav Advocate S/o Sh. Ram Kumar Raghav, Thakur Wada, Ward No. 11, Sohna, Distt. Gurgaon.
3. Sh. Brij Bhushan Goyal S/o Sh. Mohan Goyal, Ward No. 12, Sohna, Distt. Gurgaon.

Maintenence Tribunal, Pataudi

1. Sub-Divisional Magistrate, Pataudi.

Non-Official Members

2. Sh. Surinder Singh Advocate S/o Sh. Atar Singh Advocate, Vill. Mubarikpur, Tehsil Faruk Nagar, Distt. Gurgaon.
3. Smt. Sunita Devi W/o Sh. Vikram Singh, Vill Lobchab, Tehsil Pataudi, Distt. Gurgaon.

Appellate Tribunal, Hisar.

1. District Magistrate, Hisar.

Non-Official Members

2. Sh. Sudama Aggarwal, Sec-14, Hisar.
3. Sh. Moti Lal Advocate S/o Sh. Jita Ram, Kothi no. 380, Diffeence Colony, Hisar.

Maintenence Tribunal, Hansi.

1. Sub-Divisional Magistrate, Hansi.

Non-Official Members

2. Sh. Suraj Mai Jakkar Advocate, Hansi Court, Hansi.
3. Sh. Kapoor Singh Punia, # 7, Sec-6, Hansi.

Maintenence Tribunal, Barwala.

1. Sub-Divisional Magistrate, Barwala.

Non-Official Members

2. Sh. Prithi Singh, Retd. I.P.S, Barwala.
3. Sh. Samat Singh Saini, (Ex M.C, Barwala.)

Maintenence Tribunal, Hisar.

1. Sub-Divisional Magistrate, Hisar.

Non-Official Members

2. Sh. O.P.Arya, Retd. D.E.O., PWD (B&R) Colony, Hisar.
3. Sh. Kishor Dahiya Advocate, Distt Court Hisar

Chairman

Chairman

Chairman

Chairman

Chairman

Chairman

Appellate Tribunal, Jhajjar.

1. District Magistrate, Jhajjar. Chairman

Non-Official Members

2. Sh. Dhirender Chahar Advocate, Vill. Sidani, Distt. Jhajjar.
3. Smt. Subhadra Devi W/o Sh. Sat Parkash,
Mandi Mohalla, Ward No. 6, Jhajjar.

Maintenence Tribunal, Bahadurgarh.

1. Sub-Divisional Magistrate, Bahadurgarh. Chairman

Non-Official Members

2. Sh. Ashok Kumar Gupta, Social Worker,
Anaj Mandi, Bahadurgarh.
3. Sh. Rajesh Atri, General Secretary,
Asherwad Jan Kalyan Samiti, Bahadurgarh,
22/26-B, Guru Nanak Colony, Bahadurgarh.

Maintenence Tribunal, Beri.

1. Sub-Divisional Magistrate, Beri. Chairman

Non-Official Members

2. Sh. Rajender Singh Kadian Advocate S/o
Sh. Rishal Singh, Panna Chajyan, Ward No. 7,
Near Old Police Station, Beri.
3. Sh. Sanjay Kadian S/o Sh. Azad Singh (N.G.O.),
Ward No. 3, Panna Chajyan, Beri.

Maintenence Tribunal, Jhajjar.

1. Sub-Divisional Magistrate, Jhajjar. Chairman

Non-Official Members

2. Sh. Jitender Jangra S/o Sh. Balbir Singh Jangra,
Ward No. 1, Jhajjar.
3. Master Risal Singh, V.P.O. Matanhail, Distt. Jhajjar.

Appellate Tribunal, Jind.

1. District Magistrate, Jind. Chairman

Non-Official Members

2. Sh. Sukhbir Singh (Retd. Distt. Attorney)
Advocate, Distt. Court, Jind.
3. Smt. Gyan Wati (Retd. Principal Bhagat
Phool Singh Mahila College), # 541,
Housing Board, Jind.

Maintenence Tribunal, Jind.

1. Sub-Divisional Magistrate, Jind. Chairman

Non-Official Members

2. Sh. Karan Singh Khatkar (Retd. Manager),
Urban Estate, Jind.
3. Smt. Satya Wati (S.S. Mistress Retd.) W/o
Dr. Ishwar Dutt, # 1277, Urban Estate, Jind.

Maintenence Tribunal, Safidon.

1. Sub-Divisional Magistrate, Safidon.

Chairman

Non-Official Members

2. Dr. Mangal Dev Lamba (Retd. Principal, C R Kishan College, Jind # 454), Jind.
3. Smt. Sunita Deshwal W/o Sh. Tejvir Deshwal, Anta Colony, Safidon.

Maintenence Tribunal, Narwana.

1. Sub-Divisional Magistrate, Narwana.

Chairman

Non-Official Members

2. Dr. Vasudev Bansal, Shanti Samirti Eye & General Hospital, Canal Road, Narwana.
3. Smt. Prafulla Arya Professor, Narwana.

Appellate Tribunal, Kaithal.

1. District Magistrate, Kaithal.

Chairman

Non-Official Members

2. Sh. Brij Bihari Lal Advocate, Distt Court, Kaithal.
3. Sh. Ram Narayan, Vice President, Senior Citizen Council, Kaithal, # 534/11, Gandhi Nagar, Dhand Road, Kaithal.

Maintenence Tribunal, Kaithal.

1. Sub-Divisional Magistrate, Kaithal.

Chairman

Non-Official Members

2. Sh. Ruldhu Ram President, Senior Citizen Council, Kaithal.
3. Sh. Satpal Gupta Chairman, Manav Seva Samiti, Kaithal.

Maintenence Tribunal, Guhla.

1. Sub-Divisional Magistrate, Guhla.

Chairman

Non-Official Members

2. Sh. Jiwan Singh Nain, Advocate, Civil Court, Guhla.
3. Sh. Neelam Singla Chairman, Anti-Corruption, Anaj Mandi, Cheeka.

Appellate Tribunal, Karnal.

1. District Magistrate, Karnal.

Chairman

Non-Official Members

2. Smt. Neena Singh Ex. MC W/o Sh. Sham Pal, # 2222, Sec-7, Urban Estate, Karnal.
3. Sh. Suresh Kumar, Advocate, # 148, Sec-7, Urban Estate, Karnal.

Maintenence Tribunal, Karnal.

1. Sub-Divisional Magistrate, Karnal.

Chairman

Non-Official Members

2. Dr. Chander Mani Narang S/o Sh. Heera Nand,
21, Indra Nagar, Subhash Marg, Karnal.
3. Sh. Mahender Singh Maan, Advocate, # 87,
Sec.-14, Urban Estate Karnal.

Maintenence Tribunal, Assandh.

1. Sub-Divisional Magistrate, Assandh.

Chairman

Non-Official Members

2. Sh. Mahabir Parshad Kaushik Advocate S/o
Sh. Abnashi Dutt, Ward No. 11,
Dhannu Mohalla, Assandh, Distt. Karnal.
3. Sh. Shiv Kumar S/o Sh. Bholla Ram,
Ward No. 15, Near Bus Stand, Assandh, Distt. Karnal.

Maintenence Tribunal, Indri.

1. Sub-Divisional Magistrate, Indri.

Chairman

Non-Official Members

2. Sh. Mahender Jindal, Best Food,
Vill. Nortia, Tehsil Indri, Distt. Karnal.
3. Sh. Ashtok Chauhan, Advocate, Teh. Indri,
Distt. Karnal.

Appellate Tribunal, Kurukshetra.

1. District Magistrate, Kurukshetra.

Chairman

Non-Official Members

2. Smt. Shashi Sabarwal W/o Sh. Vijay Sabarwal,
Railway Road, Kurukshetra.
3. Professeor Ishwar Singh Retd. Registrar,
Kurukshetra University, Kurukshetra, Mirzapur Farm,
Kurukshetra.

Maintenence Tribunal, Pehowa.

1. Sub-Divisional Magistrate, Pehowa.

Chairman

Non-Official Members

2. Sh. Anil Bagri Advocate, Court Premises, Pehowa.
3. Sh. Bira Ram Sarpanch, Vill. Bathedi, Pehowa.

Maintenence Tribunal, Thanesar.

1. Sub-Divisional Magistrate, Thanesar.

Chairman

Non-Official Members

2. Sh. Jagjeer Singh Virk Advocate, President,
Senior Citizen Farm, Kurukshetra.
3. Sh. S.K Sahi, Retd. D.F.S.C., # 693/13, Urban Estate,
Kurukshetra.

Maintenence Tribunal, Shahabad.

1. Sub-Divisional Magistrate, Shahabad.

Chairman

Non-Official Members

2. Sh. Rajbir Singh Toor S/o Sh. Darshan Singh,
Kothi No. 1403, Sec.-I, Part-II, Shahabad.
3. Sh. Goram Bathia Advocate, Kothi No. 1283,
Sec.-I, Shahabad.

Appellate Tribunal, Mewat (Nuh).

1. District Magistrate, Mewat (Nuh).

Chairman

Non-Official Members

2. Sh. Wajid Ali Khan, M. S. W. Secretary,
Distt. Red Cross Society, Nuh.
3. Sh. Tahir Hussain Mewati Advocate,
Distt. and Session Court, Mewat (Nuh).

Maintenence Tribunal, Nuh.

1. Sub-Divisional Magistrate, Nuh.

Chairman

Non-Official Members

2. Sh. Nur Deen Noor, Advocate, Nuh.
3. Sh. A.R Ashri, M.S.W. Mewat
Mahila Vikas Samiti, Nuh.

Maintenence Tribunal, Ferozepur Jhirka.

1. Sub-Divisional Magistrate, Ferozepur Jhirka.

Chairman

Non-Official Members

2. Sh. Rajudeen Advocate, Ferozepur Jhirka.
3. Smt. Mohammadi Begam, M.A.M.Ed.,
Delhi Alwar Road, Near
Sumer Petrol Pump, Ferozepur Jhirka.

Appellate Tribunal, Mahendragarh (Narnaul).

1. District Magistrate, Mahendragarh (Narnaul)

Chairman

Non-Official Members

2. Sh. Rakesh Sanghi Advocate S/o
Sh. Bhagwan Dass Sanghi,
Chamber No. 9, Distt. Court, Narnaul.
3. Sh. P.K Choudhary S/o Sh. Mann Singh Choudhary,
Mohalla Guru Nanak Pura, Narnaul.

Maintenence Tribunal, Narnaul.

1. Sub-Divisional Magistrate, Narnaul.

Chairman

Non-Official Members

2. Sh. Layak Ram Sharma Advocate S/o
Sh. Dhanna Ram Sharma,
Mohalla Chandu Wada, Narnaul.
3. Sh. Baldev Singh S/o Sh. Laxman Singh Chahal,
Mohalla Missar Wada, Narnaul.

Maintenence Tribunal, Mahendragarh.

1. Sub-Divisional Magistrate, Mahendragarh.

Chairman

Non-Official Members

2. Sh. Bansi Lal Advocate S/o Sh. Ram Parshad,
Vill. Majra Khurd, P.O. Mahendragarh.
3. Sh. Subhash Chander S/o Sh. Ghan Shyam,
Ward No. 6, Mohalla Jawahar Nagar, Mahendragarh.

Appellate Tribunal, Palwal.

1. District Magistrate, Palwal.

Chairman

Non-Official Members

2. Sh. Om Parkash Adhlakha, Advocate S/o
Late. Chokha Ram Adhlakha, Main Bazar,
Sabji Mandi, Hodal.
3. Sh. Likhi Ram Arya, Social Worker S/o
Sh. Narayan Dass, # 318, Krishna Colony,
Railway Raod, Palwal.

Maintenence Tribunal, Hodal.

1. Sub-Divisional Magistrate, Hodal.

Chairman

Non-Official Members

2. Dr. J.K. Mittal S/o Sh. Sri Chand Mittal,
Resident Lions Club, Hodal, Old Sabji Mandi, Hodal.
3. Sh. Nawal Singh Sorot Advocate S/o
Late. Sh. Chhajjan Singh, President Bar Associations,
Hodal, Baksua Pati Hodal.

Maintenence Tribunal, Hathin.

1. Sub-Divisional Magistrate, Hathin.

Chairman

Non-Official Members

2. Sh. Mohd Ishmial Khan Advocate S/o
Sh. Jumma Khan, Vill. Mallokharda, Tehsil Hathin.
3. Sh. Hamida, Social Worker S/o Sh. Roshan,
Haryana Mewat, Vikas Sabha, Vill. Rupraka, Tehsil Hathin.

Maintenence Tribunal, Palwal.

1. Sub-Divisional Magistrate, Palwal.

Chairman

Non-Official Members

2. Sh. O.P. Sharma Social Worker S/o
Sh. Het Ram Sharma, Brahman Sabha,
Palwal, # 1271, Street Para (Neemtala Mohalla), Palwal.
3. Sh. Trilok Chand Gupta S/o Sh. Shadi Ram Gupta
President, Senior Citizen Welfare Association,
3391, Gupta Ganj, Palwal.

Appellate Tribunal, Panchkula.

1. District Magistrate, Panchkula.

Chairman

Non-Official Members

2. Sh. Subhash Kapoor, Member Senior Citizen Club, Sec.-25, # 508, GH-3, Sec.-24, Panchkula.
3. Sh. Ashok Kumar Chandok Advocate, # 185, Kendriya Vihar-2, Sec-25, Panchkula.

Maintenence Tribunal, Panchkula.

1. Sub-Divisional Magistrate, Panchkula.

Chairman

Non-Official Members

2. Sh. V.P. Kumar Member, Senior Citizen Council, Panchkula, # 261, Sec.-12/A, Panchkula.
3. Sh. Jasbir Singh Advocate, # 177/B, Amrawati Enclave, Panchkula.

Maintenence Tribunal, Kalka.

1. Sub-Divisional Magistrate, Kalka.

Chairman

Non-Official Members

2. Sh. Achu Ram Sharma, Member Senior Citizen Association, Pinjore.
3. Sh. Sukhdev Singh Advocate, # 612, Patiala House, Main Bazar, Kalka.

Appellate Tribunal, Panipat.

1. District Magistrate, Panipat.

Chairman

Non-Official Members

2. Sh. Joginder Rathi Advocate, # 273-L, Model Town, Panipat.
3. Smt. Madhu Dikshit, # 622, Sec.-6, HUDA, Panipat.

Maintenence Tribunal, Panipat.

1. Sub-Divisional Magistrate, Panipat.

Chairman

Non-Official Members

2. Kumari Richa Gupta D/o Sh. R.K. Gupta, # 492-R, Model Town, Panipat.
3. Sh. Satish Guglani, # 576-R, Model Town, Near Shakuntala Mandir, Panipat.

Maintenence Tribunal, Samalkha.

1. Sub-Divisional Magistrate, Samalkha.

Chairman

Non-Official Members

2. Sh. Krishan Jain S/o Sh. Chattar Singh Jain, Railway Road, Near Mata Puli, Samalkha.
3. Master Shakti Singh Sharma S/o Sh. Pandit Tulsi Ram Sharma, Krishna Colony, Samalkha.

Appellate Tribunal, Rewari.

1. District Magistrate, Rewari.

Chairman

Non-Official Members

2. Smt. Sneh Gupta W/o Sh. Rajesh Kumar,
Director, Akhil Bhartiya Mahila Parishad,
Rewari, Shri Shyam Society, Sec.-3, Rewari.
3. Sh. Shyot Singh Rao Advocate, # C-7, Government
Employees, Co-Operative, Group Housing Society,
Sec.-3, Rewari.

Maintenance Tribunal, Rewari.

1. Sub-Divisional Magistrate, Rewari.

Chairman

Non Official Members

2. Professor Anirudh Yadav, # 480, Sec.-3, Rewari.
3. Sh. Shankar Singh, Ex. Metropolitan Magistrate, Sec.-4, Rewari.

Maintenance Tribunal, Kosli.

1. Sub-Divisional Magistrate, Kosli.

Chairman

Non-Official Members

2. Smt. Kailash Bai, Ex. Distt. Counselor, V.P.O. Kosli.
3. Sh. Rattan Singh, Advocate, Ex. President,
Distt. Bar Association, Kosli.

Appellate Tribunal, Rohtak.

1. District Magistrate, Rohtak.

Chairman

Non-Official Members

2. Sh. Sat Narain Kaushik, Senior Advocate,
Bharat Colony, Rohtak.
3. Swami Paramchariyatana, President Jan Sewa Sangathan,
Bhiwani Road, Rohtak.

Maintenance Tribunal, Meham.

1. Sub-Divisional Magistrate, Meham.

Chairman

Non-Official Members

2. Sh. Ajmer Singhmar, Guardian Maa Bhawani
Dharmik and Samajik Kalyan Samiti, Meham.
3. Sh. Om Parkash Tayal, Senior Citizen, Main Bazar, Meham.

Maintenance Tribunal, Rohtak.

1. Sub-Divisional Magistrate, Rohtak.

Chairman

Non-Official Members

2. Sh. Ved Parkash Makkar, Secretary,
Baba Banda Bahadur Society, Rohtak.
3. Sh. Ran Singh Rana, Senior Citizen and Social Worker,
R/o Rana Furniture, Gohana Adda, Rohtak.

Appellate Tribunal, Sirsa.

1. District Magistrate, Sirsa.

Chairman

Non-Official Members

2. Sh. Sanjeev Jain Advocate, Gali Fashion Camp Wali, Sirsa.
3. Sh. Surinder Bhatia, # 416, Sec.-20, Part-I, HUDA, Sirsa.

Maintenance Tribunal, Sirsa.

1. Sub-Divisional Magistrate, Sirsa.

Chairman

Non-Official Members

2. Sh. Tarsem Goyal (Retd. Patwari),
Dr. Inderjeet Wali Gali, Sirsa.
3. Sh. Vikram Jeet Singh Advocate, Vill. Kherpur, Distt. Sirsa.

Maintenence Tribunal, Dabwali.

1. Sub-Divisional Magistrate, Dabwali.

Chairman

Non-Official Members

2. Sh. Shashi Kant Sharma S/o Sh. Vivekanand,
Ward No. 12, # 197, Ramesh Bagri Parshad Wali Gali,
Mandi Dabwali, Distt Sirsa.
3. Sh. Jawahar Kamra S/o Sh. Om Parkash,
Shop No. 62, New Anaj Mandi, Mandi Dabwali, Sirsa

Maintenence Tribunal, Ellenabad.

1. Sub-Divisional Magistrate, Ellenabad.

Chairman

Non-Official Members

2. Sh. Gurmeet Singh S/o Sh. Jagdish, Ward No. 12, Ellenabad,
Distt. Sirsa.
3. Sh. Sukhdev Singh S/o Sh. Tirath Singh, Ward No.8,
Ellenabad, Distt Sirsa

Appellate Tribunal, Sonipat.

1. District Magistrate, Sonipat.

Chairman

Non-Official Members

2. Sh. Dev Raj Malhotra S/o Sh. Sabu Ram President,
Punjabi Sabha, Ganaur, # 255/11, Krishan Pura,
Ganaur, Tehsil Ganaur, Distt. Sonipat.
3. Sh. Chalister Tyagi- Advocate S/o Sh. Baljeet Tyagi,
39, Sec.-15, Sonipat.

Maintenence Tribunal, Sonipat.

1. Sub-Divisional Magistrate, Sonipat.

Chairman

Non-Official Members

2. Sh. Rajender S/o Sh. Aamir Singh President,
Welfare Association, Part-I, Sec.-12, Sonipat,
2155, Sec.-12 Sonipat.
3. Sh. Om Parkash Social Worker S/o Sh. Dai Ram, Patel Nagar,
Sonipat.

Maintenence Tribunal, Ganaur.

1. Sub-Divisional Magistrate, Ganaur.

Chairman

Non-Official Members

2. Bhoop Singh Rathi S/o Sh. Preet Singh Rathi,
Cashier Jat Dharamshala Ganaur, Vill. Rajlu Gadhi,
Tehsil Ganaur, Distt Sonipat.
3. Master Mukesh Singhwani Social Worker S/o Sh. Dhanpat Ram,
Ward No. 8, Basant Vihar, Ganaur, Distt. Sonipat.